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RP-1082-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 7<sup>th</sup> OF APRIL, 2025

REVIEW PETITION No. 1082 of 2024

*ADIVASI KRANTIKARI RAJA BHABHOOT SINGH MA VAASEE  
SAMAJ SANGHATHAN*

*Versus*

*UNION OF INDIA AND OTHERS*

.....  
Appearance:

Shri Rajesh Kumar Chand, Advocate for petitioner.

Shri Ishan Soni, Advocate for respondent/UOI.

Dr. S.S. Chouhan, Government Advocate for respondents/State.  
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ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

On hearing the learned counsel, we do not find any error apparent on the face of the record that calls for any interference.

Accordingly, the review petition is dismissed.

(SURESH KUMAR KAIT)  
CHIEF JUSTICE

(VIVEK JAIN)  
JUDGE